

[English]

## PAPERS LAID ON THE TABLE

Notification under Air Force Act,  
1950

THE MINISTER OF DEFENCE (SHRI SHARAD PAWAR): I beg to lay on the Table a copy of the Notification No. S.R.O. 267 (Hindi and English versions) published in Gazette of India dated the 7th December, 1991 specifying branches of Air Force for Induction of Women in the Indian Air Force issued under section 12 of the Air Force Act, 1950. [Placed in Library See No. LT-1367/92]

Annual Report of and Review on the Working of the Export Credit Guarantee Corporation of India Ltd. Bombay etc.

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI P. CHIDAMBARAM): I beg to lay on the Table—

- (1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:—
  - (i) Review by the Government on the working of the Export Credit Guarantee Corporation of India Limited, Bombay, for the year 1990-91.
  - (ii) Annual Report of the Export Credit Guarantee Corporation of India Limited, Bombay, for the year 1990-91 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-1368/92]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Federation of Indian Export Organisation, New Delhi, for the year 1990-91 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Federation of Indian Export Organisation, New Delhi, for the year 1990-91. [Placed in Library See No. LT-1369/92]

Seamen's Provident Fund (Amendment) Scheme 1991; Ministry of Surface Transport (Transport Wing) (Group 'C' Technical Posts) Recruitment Rules 1991 etc.

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI ASHOK GEHLOT): I beg to lay on the Table—

- (1) A copy of the Seamen's Provident Fund (Amendment) Scheme, 1991 (Hindi and English versions) published in Notification No. G.S.R. 683 in Gazette of India dated the 7th December, 1991 under section 24 of the Seamen's Provident Fund Act, 1966. [Placed in Library See No. LT-1370/92]
- (2) A copy of the Ministry of Surface Transport (Transport Wing) (Group 'C' Technical Posts) Recruitment (Amendment) Rules, 1991 (Hindi and English versions) published in Notification No. G.S.R. 671 in Gazette of India dated the 30th November, 1991 under proviso to article 309